

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.105

New IA/2108/ND/2024 IN IB/796/ND/2022

IN THE MATTER OF:

M/s Montage Enterprises Private Limited	...	Applicant
Versus		
M/s Lagrowth Associates Private Limited	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 02.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/2108/ND/2024:-

This application has been filed under Regulation 15 of Insolvency and Bankruptcy Board of India (Liquidation Regulations), 2016 to take on record the 1st Progress Report. The same is taken on record, subject to all just exceptions. IA/2108/ND/2024 stands **allowed**. Place it with the main file for further reference.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)